

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL

ON THE 8<sup>th</sup> OF AUGUST, 2025

WRIT APPEAL No. 1970 of 2025

*ANAND GUPTA*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

Shri Avinash Gupta - Advocate for appellant.

Shri Abhijeet Awasthi - Deputy Advocate General for  
respondent/State.  
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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

After some arguments, learned counsel for appellant seeks leave to  
withdraw the appeal.

In view of the above, the appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(DINESH KUMAR PALIWAL)  
JUDGE